3239 Appropriation

smuggling of foodgrains out of Delhi, my colleague the Deputy Minister for Food and Agriculture, Shri M. V. Krishnappa, stated that a fine of Rs. 67,000 had been realised from •offenders in cases of smuggling. I understand that the correct figure of fine realised during 1958 and 1959 is Us. 51,589.

PAPER LAID ON THE TABLE

STATEMENT RE ENQUIRY INTO STANDARDS AND TESTING PROCEDURE FOLLOWED IN HINDUSTAN ANTIBIOTICS LIMITED, PIMPRI

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH) : Sir, I beg to lay on the Table a statement regarding the enquiry into the standards and testing procedure followed in the Quality Control Department of the Hindustan Antibiotics Limited, Pimpri. [Placed in Library. *See* No. LT-1972/60].

DR. R. B. GOUR (Andhra Pradesh): Sir, this statement should be circulated to all, because in the afternoon there is a debate on it. We must have the statement.

SHRI MANUBHAI SHAH: We can provide any number of copies. Fifty copies have been sent to the library. If required we may send more.

DR. R. B. GOUR: We must get it here.

TWENTY-SECOND REPORT OF PUBLIC ACCOUNTS COMMITTEE (1959-60)

SHRI SURENDRA MOHAN GHOSE (West Bengal): Sir, I beg to lay on the Table a copy of the Twenty-second Report of the Public Accounts Committee (1959-60) on the Appropriation Accounts (Posts and Telegraphs), 1956-57 and 1957-58 and Audit Reports (Posts and Telegraphs), 1958 and 1959.

(Railways) Bill, 1960 3240

ANNOUNCEMENT RE THE APPRO-PRIATION (VOTE ON ACCOUNT) BILL, 1960

MR. CHAIRMAN: I have to inform Members that the House will sit for half an hour after the disposal of Private Members' business at 5 P.M. on Friday, March 11, 1960, to transact Government business, namely consideration and return of the Appropriation (Vote on Account) Bill, 1960.

SHRI BHUPESH GUPTA (West Bengal): We thought we were meeting on Monday.

MR. CHAIRMAN: We are meeting on Friday.

SHRI BHUPESH GUPTA: Why only half an hour, Sir?

MR. CHAIRMAN: That will do.

ALLOTMENT OF TIME FOR CON-SIDERATION OF THE APPROPRIA-TION (RAILWAYS) NO. 2 BILL, 1960

MR. CHAIRMAN: I have to inform Members that under Rule 162(2) of. the Rules of Procedure and Conduct of Business in the Rajya Sabha, I have allotted one hour for the completion of all stages involved in the consideration and return of the Appropriation (Railways) No. 2, Bill, 1960, by the Rajya Sabha, including the consideration and passing of amendments if any, to the Bill.

ALLOTMENT OF TIME FOR CON-SIDERATION OF THE FIFTH AN-NUAL REPORT OF HINDUSTAN ANTIBIOTICS LIMITED, PIMPRI

MR. CHAIRMAN: I have to inform Members that under Rule 153 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I have